TO BE PUBLISHED IN PART-I SECTION 2 OF THE GAZETTE OF INDIA

F. No. A. 33025/72/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

.....

New Delhi, the 26th December, 2019

NOTIFICATION No. 72/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS


(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri Y.N. Shastri, Assistant Commissioner.
2. The Principal Chief Commissioner of GST & Central Excise, Tamil Nadu and Puducherry, 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai-600 034 (copy of Vigilance Status of the officer is enclosed).
3. PS to FM/MOS(F)/RS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.